

Central Administrative Tribunal
Principal Bench

O.A. No. 19 of 1999

New Delhi, dated this the 13th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Harmender Kumar,
S/o Shri Hardev Singh,
Sr. Clerk, Carriage & Wagon Section (CWS),
Old Delhi Railway Station,
R/o VIII. & P.O. Baoli,
Patti Gopi,
District Bagpat (U.P.) .. Applicant

(By Advocate: Shri Sanjay Budhiraja)

Versus

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Personnel Officer,
Northern Railway,
DRM Office,
New Delhi. .. Respondents

(By Advocate: Shri P.M. Ahlawat)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant's counsel Shri Budhiraja appears and states that no further grievance still survives in this O.A. and prays for permission to withdraw the same. Permission is granted and the O.A. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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